HIGH COURT OF ANDHRA PRADESH AT AMARAVATHI

MAIN CASE No: WRIT PETITION (SR).NO: 45127 OF 2026

PROCEEDING SHEET

Sl. No	DATE	ORDER	Office Note
	19.10.2026	**AGD, J** The Writ Petition was assigned to this Court by way of a House Motion. Heart both in part, at request, list on 20.10.2026, at 4:00 P.M. **AGD, J** TJN / JS	